

PONTON LOST IN CAR NICOBAR

2407. SHRI K. R. GANESH : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether a pontoon was lost in Car Nicobar on or about 23rd October, 1967;
- (b) if so, the reason thereof; and
- (c) the total number of pontoons, boats and dinghies and total quantity of merchandise lost since the Government took over stevedoring activities at Car Nicobar ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). No, Sir. However, a raft locally made of unserviceable drums was lost due to rough weather on the 23rd October, 1967.

(c) Since the Andaman & Nicobar Administration took over stevedoring in Car Nicobar, one mechanised boat, one lighter, one steel pontoon and two rafts made from empty drums have been lost. No merchandise has been lost.

NATIONAL HIGHWAY WORKS

2408. SHRI G. Y. KRISHNAN : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether the National Highway Works taken up for improvement from the funds from the International Development Association have been completed; and

(b) if not, whether there is any proposal to take any further loan from the International Development Association for completion of the remaining works and for the development/reconstruction of the other National Highways in the country ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (a) and (b). Of the 650 miles of road and 18 major bridges taken up under the I. D. A. Credit Programme, 646 miles of road and 17 major bridges have been completed. The agreement with the International Development Association provided for meeting a part of the cost of these works, the balance being met by the Government of India from Central Funds. The entire amount of the credit has since been utilised. The question

of taking further loan from the I.D.A. for these works does not, therefore, arise. The question of formulating proposals for securing a further loan from the I.D.A. for other national highways is under consideration.

NATIONAL HIGHWAY WORKS IN MYSORE

2409. SHRI G. Y. KRISHNAN : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether the Mysore Government have proposed the construction of any new National Highways and major bridges and for the improvement of the existing ones which need urgent attention; and

(b) if so, the action taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (a) The Mysore Government have proposed the inclusion of certain roads in the National Highway System and the construction of some major bridges on the existing National Highways. They have also proposed improvements of the existing roads.

(b) The Fourth Five Year Plan for the development of roads has not yet been finalised. Due to paucity of funds, it has also not been possible to sanction any new works so far.

12.40 hrs.

PAPERS LAID ON THE TABLE

ANNUAL ACCOUNTS OF KANDLA PORT TRUST FOR 1965-66 AND MERCHANT SHIPPING RULES

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : I beg to lay on the Table—

(1) A copy of the Annual Accounts of the Kandla Port Trust for the year 1965-66 and the Audit Report thereon, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963. [Placed in Library. See No. LT-1754/67].

(2) A copy of the Merchant Shipping (Pilot Ladder) Rules, 1967, published in Notification No. G. S. R. 1650 in Gazette of India dated the 4th November, 1967, under sub-section (3) of section 584 of the